

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED; Date of commencement of CIRP: 09.11.2023; List of creditors as on : 05.10.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SHREYANSH INNOVATIONS PRIVATE LIMITED	23-11-2023	1,732,970.41	-	Operational Debt	-	-	-	-	-	-	-	1,732,970.41	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However, the creditor has not replied. Further in the books of the CD negative balance is reflecting
2	GUJRANI & CO.	22-11-2023	1,983,600.00	1,388,279.00	Operational Debt	-	-	-	-	-	-	595,321.00	-	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However, the creditor has not replied. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
3	M/S EAST WEST TILES	30.01.2024	173,673.00	7,610.00	Operational Debt	-	-	-	-	-	-	-	166,063.00	with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate
4	M/S SR ASSOCIATES	16.01.2024	35,635.00	19,500.00	Operational Debt	-	-	-	-	-	-	-	16,135.00	The IRP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
5	M/S AUG	16.01.2024	596,315.00	-	Operational Debt	-	-	-	-	-	-	-	596,315.00	The claim is still under verification

6	M/S DEEP ASSOCIATES	16.01.2024	2,491,869.00	-	Operational Debt	-	-	-	-	-	-	2,491,869.00	The claim is still under verification
7	M/S GEO PILING SOLUTIONS	29.02.2024	1,723,652.00	-	Operational Debt	-	-	-	-	-	-	1,723,652.00	The claim is still under verification
8	AHLUWALIA CONTRACTS (INDIA) LIMITED	09.03.2024	4,962,964.00	2,498,593.00	Operational Debt	-	-	-	-	-	-	2,464,371.00	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
9	KOLKATA LIGHT HOUSE	15.05.2024	214,385.00	211,450.00	Operational Debt	-	-	-	-	-	-	2,935.00	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
10	ROY ENTERPRISE	21-03-2024	107,720.00	-	Operational Debt	-	-	-	-	-	-	107,720.00	The claim is still under verification
11	SHIVA ENTERPRISES	06.01.2024	101,636.00	101,636.00	Operational Debt	-	-	-	-	-	-	-	The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim.
12	FORT SOUTH APARTMENT ASSOCIATION	12.02.2024	54,600.00	46,200.00	Operational Debt	-	-	-	-	-	8,400.00	-	Claim admitted as per the information and documents submitted by the creditor
13	SHREE RAMKRISHNA MARBLES PRIVATE LIMITED	08.04.2024	710,538.40	710,538.40	Operational Debt	-	-	-	-	-	-	-	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
14	CLIFFORD FACILITY SERVICES (CFS) MANAGEMENT PVT.LTD.	22-02-2024	220,464.00	-	Operational Debt	-	-	-	-	-	-	220,464.00	The claim is still under verification

15	AYUSH CONCLAVE PVT. LTD.	06.03.2024	1,934,822.00	1,934,822.00	Operational Debt	-	-	-	-	-	-	-	-	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
16	SUCHANA CONSTRUCTION	21-03-2024	728,000.00	-	Operational Debt	-	-	-	-	-	-	-	728,000.00	The claim is still under verification
17	OM SAI RAM FACILITY MANAMGMENT SERVICES	28.08.2024	1,134,997.00	-	Operational Debt	-	-	-	-	-	-	-	1,134,997.00	The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim.
18	BARDIA UDYOG PRIVATE LIMITED	31.08.2024	43,690.00	-	Operational Debt	-	-	-	-	-	-	-	43,690.00	The claim has been filed after the 90th day of the process, hence the creditor has to state the reasons for delay in filing of claim.
			18,951,530.81	6,918,628.40									603,721.00	11,429,181.41